

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

224. IA/3938/2023 C.P. (IB)/1017(MB)2022

**IN THE MATTER OF**

IDBI Trusteeship Services Limited

... Petitioner

Vs

Mr. Santosh Sarda

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner/FC: Adv. Karan Sangani (PH)

For the PG: Adv. Ansh Karnawat (VC)

For the Respondent: Adv. Ansh Karnawat (PH)

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**ORDER**

**IA/3938/2023**:- Adv. Ansh Karnawat appearing on behalf of the Respondent/Personal Guarantor prays for time to file response to the report of the RP. Let the response be filed before the next date of hearing. Adjourned to **23.08.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //